

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 21-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(IB)/118(CHE)2023  
**NAME OF THE PETITIONER** : T.Prakashavel  
**NAME OF THE RESPONDENT(S)** : --  
**UNDER SECTION** : Sec 94(1) of IBC, 2016  
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**ORDER**

Ld. Counsel Mr.Kaushik Narayanan for the IRP. IRP present in person.

Report filed by the IRP recommending initiation of resolution process against the Respondent on 15.03.2024

Report to be served on the parties and submit AOS.

Reply be filed within 2 weeks.

Rejoinder, if any, be filed within one week thereafter.

Petition is posted for hearing on **30.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-

**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk